

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.108  
CP(IB) 163 of 2020

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Parthdye Chem Pvt Ltd  
V/s  
Clinch Silicones Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..13/06/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ld. PCS. Ms. Richa M Goyal  
For the Respondent : None

**ORDER**

We direct the Operational Creditor to upload all pleadings on the e-portal within two days without fail or else further order will be passed.

The matter stands adjourned to 26.07.2022.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**

Rajeev